

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the th 16 May, 2020

No. HC.V- 77/2011 (Pt-I)/29 D /Estt. ## As per order of Hon'ble the Chief Justice, following 4 teams have been constituted for ensuring smooth court functioning through video conferencing by using the 'jitsi.'

<u>TEAM 1</u>	
Name of Members	Contact No.
Sri Pranab Duarah, Systems Officer (Team Leader)	9957004912
Sri Samar Jyoti Doloi, Technical Assistant	7972399362
Team 1 will look after the Sessions Divisions / Districts of Darrang, Dhemaji, Dibrugarh, Golaghat, Jorhat, Kamrup, Kamrup (Metro), Lakhimpur, Morigaon, Nalbari, Nagaon, Sivasagar, Sonitpur and Tinsukia in the State of Assam	
<u>TEAM 2</u>	
Name of Members	Contact No.
Sri Raktim Baruah, Systems Officer (OSD) (Team Leader)	9854457906
Sri Pranab Jyoti Phukan, Systems Assistant	8638298093
Team 2 will look after the Sessions Divisions / Districts of Baksa, Barpeta, Bongaigaon, Cachar, Chirang, Dhubri, Dima Hasao, Goalpara, Hailakandi, Karbi Anglong, Karimganj, Kokrajhar and Udalguri in the State of Assam	
<u>TEAM 3</u>	
Name of Members	Contact No.
Sri Koustav Talukdar, Senior Developer (Team Leader)	8473002083
Sri Sheikh Arif Ahmed, Technical Assistant	9706309651
Team 3 will look after the Sessions Divisions in the States of Nagaland and Mizoram	
<u>TEAM 4</u>	
Name of Members	Contact No.
Sri Rupamjyoti Borah, Senior Developer (Team Leader)	7002606210
Sri Gautam Kalita, Systems Assistant	9957592095
Team 4 will look after the Sessions Divisions in the State of Arunachal Pradesh	

Team 1 and Team 2 have been constituted for the State of Assam; Team 3 has been constituted for the States of Nagaland and Mizoram and Team 4 has been constituted for the State of Arunachal Pradesh.

The aforesaid Teams shall give a walk-through to the Systems Officers of the concerned Sessions Divisions so that the 'jitsi' application is activated for every Court in each court complex in all the States under the jurisdiction of the Gauhati High Court.

Further, in case of any glitch/problem arising at any stage, the Systems Officers may contact the concerned team leader dedicated for that Sessions Division.

By order,


REGISTRAR GENERAL

Memo No. HC.V-77/2011 (pt-I)/ 290A /Estt. # Dated 16.5.2020
Copy for information and necessary action to :-

1. The Registrar (Vigilance)/ (Admn./Judl./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
They are requested to forward the aforesaid 'Order' amongst the respective District/Subordinate Courts within their jurisdiction for taking necessary actions.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup (M)/Kamrup, Amingaon/Nagaon/Morigoan/Golaghat/Jorhat/Sivasagar/Dibrugarh/Tinsukia/Dhemaji/Lakhimpur/Sonitpur/Darrang/Udalguri/Bongaigaon/Barpeta/Nalbari,/Dhubri/Goalpara/Baksa/Hailakandi/Karimganj/Cachar/Chirang/Dima Hasao/Karbi Anglong/kokrajhar, Assam.
5. The Member, MACT, Kamrup (Metro), No. 1, 2 and 3/Nalbari/Barpeta/Goalpara/Dhubri/Cachar/Nagaon/Sonitpur/Kamrup,Amingaon, Assam.
6. The Principal Judge, Family Court, Kamrup (Metro) No. 1, 2 and 3/ Barpeta/Cachar/Dhubri/Nalbari, Assam.
7. The Presiding Officer, Industrial Tribunal, Dibrugarh/Cachar/Guwahati, Assam.
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh, Assam.
9. The Special Judge, Assam, Guwahati./CBI & NIA/Additional Court No. 1, 2, 3.
10. The Joint Registrar _____, Gauhati High Court, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The A.O.(J) _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. All the Court Masters, Gauhati High Court, Guwahati.
22. The Systems Officer, Gauhati High Court, Guwahati.
23. The CA to the Registrar General.
24. The Court Manager, Gauhati High Court.
25. All persons concerned.
26. The Order File.


REGISTRAR GENERAL